

(2) A copy of the Summary of recommendations made in the Report of the Committee on the Status of Women in India (Hindi version)

(3) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the Report mentioned at (1) above

[Placed in Library See No LT-8881/75].

12.30 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL Sir, I lay on the Table following nine Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 13th December, 1974 —

- 1 The East Punjab Urban Rent Restriction Act (Extension to Chandigarh) Bill, 1974
- 2 The Delhi Municipal Corporation (Amendment) Bill, 1974
- 3 The Repealing and Amending Bill, 1974
- 4 The Punjab Municipal (Chandigarh Amendment) Bill 1974
- 5 The Working Journalists (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 1974
- 6 The Appropriation (No 4) Bill, 1974
- 7 The Gujarat Appropriation (No 3) Bill, 1974
- 8 The Gujarat Appropriation (No 4) Bill, 1974
- 9 The Pondicherry Appropriation (No 2) Bill, 1974

2 Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the follow-

ing seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 13th December, 1974.—

- 1 The Indian Works of Defence (Amendment) Bill, 1974.
- 2 The Reserve Bank of India (Amendment) Bill, 1974
- 3 The Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974.
- 4 The Navy (Amendment) Bill, 1974
- 5 The Sick Textile Undertakings (Nationalisation) Bill, 1974
- 6 The Representation of the People (Amendment) Bill, 1974
- 7 The Salaries and Allowances of Members of Parliament (Amendment) Bill 1974

12 32 hrs

ANNOUNCEMENT RE CELEBRATIONS TO MARK THE TWENTY-FIFTH ANNIVERSARY OF THE CONSTITUTION AND PARLIAMENT

MR SPEAKER I have to inform the House that the General Purposes Committee of Lok Sabha had decided that suitable celebrations might be organised to mark the Twenty-fifth Anniversary of our Constitution and Parliament. The Republic which came into being on the 26th January, 1950 has completed 25 years on the 25th January 1975, and Lok Sabha and Rajya Sabha elected under the Constitution would complete 25 years in 1977, the Lok Sabha having met in May, 1952. The Committee, therefore, suggested that the celebrations might be spread over 2 years from 1975 to 1977

As Members are aware, a function was held in the Central Hall, Parliament House on the 26th January, 1975